

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 103**  
**(CAA)-55(PB)/2020**

**IN THE MATTER OF:**

Western Implex Pvt. Ltd. And  
Data Video Technologies India Pvt. Ltd. .... Petitioner/Applicant

**Order Under Section 230-232**

**Order delivered on 15.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Mr. Manoj Kumar Garg, Advocate  
Ms. Shankari Mishra, Advocate for RD and OL

**ORDER**

On hearing submissions of RD and the petitioner's counsel and RD counsel is directed to file their final report reflecting as to any objection is against the scheme.

List the matter on 29.04.2021

— Sd —

**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**

15.04.2021  
Vineet